NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/9/2017

NAME OF THE PETITIONER(S)

: S. BALASUBRAMANIAN + 14

NAME OF THE RESPONDENT(S)

: ARUNA THEATRES & ENTERPRISES PVT LTD

UNDER SECTION

: 241/242 of companies act 2016

NAME (IN CAPITAL) S.No.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ambili Menon

Sreenris Somman hunal

ORDER

Counsel for both the parties present and they submitted that they are exploring the possibilities of settlement. Counsel for R1 to R4 and R14 submitted that two weeks' time required to have consultation with the shareholders of the Company and to arrive at a decision on the issue of purchase of the shares of the Petitioner. In the meantime, Counsel for Respondents may also seek clarification from the Petitioner in relation to price quoted. Put up on 08.08.2107 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIO)

MEMBER (JUDICIAL)